

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 208 of 2017 (SZ)

Applicant(s)

John Wesley
Kanchipuram District and 2 others.

Vs. **Respondent(s)**

State Level Environment Impact,
Assessment Authority, Tamil Nadu,
Rep. by its Director and Member
Secretary and others.

Legal Practitioners for Applicant(s)

M/s R. & P. Partners

Legal practitioners for respondent(s)

Mrs. Yasmeen Ali for R2 & R3

Note of the Registry	Orders of the Registrar
Order No.	Date: 08.01.2018 Applicant representing counsel present. R7 counsel present. R2, R3 representing counsel present. No representation for R5, R6. For appearance of R5, R6 & reply call on 02.02.2018. (Tmt. Meena Satheesh) Registrar